

**Encouraging Entrepreneurship among SC/ST under the New Industrial Policy**

2t03. SHRI AJIT P.K. JOGI:  
SHRI CHHOTUBHAI PATEL:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any provision in the new industrial policy to encourage and develop entrepreneurship among the SOST population of the country; and

(b) if so, what are the details thereof?

MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b) Entrepreneurship amongst all including the SC/ST population of the country is encouraged. Industrial Licences are given liberally to all eligible applicants. Under the existing policy, in respect of a number of items there is total delicensing and for most other items delicensing has been extended to investments of Rs. 15 crores and Rs. 50 crores depending on the location of the project

**देश में पिछड़े हुए जिलों की संख्या**

2104. श्री शंकर दयाल सिंह: क्या उद्योग मंत्र यह बताने की कृपा करेंगे कि:

(क) देश में ऐसे जिलों की संख्या कितनी है, जिन्हें औद्योगिक विकास के प्रयोजनार्थ पिछड़े हुए घोषित किया गया है; और

(ख) पिछले तीन वर्षों के दौरान किन-किन जिलों में कितने उद्योगों की स्थापना की गयी है, उनमें से कितने उद्योग प्रचालन में हैं, और कितने बन्द हो गए हैं?

उद्योग मंत्री (श्री अजीत सिंह): (क) और (ख) देश में औद्योगिक रूप से पिछड़े जिलों की संख्या तथा नाम विवरण-I में और पिछले तीन वर्षों के दौरान, राज्य-वार पिछड़े जिलों को जारी किये गये आशय पत्रों तथा औद्योगिक लाइसेंसेसों की संख्या विवरण-II में संलग्न है। [देखिए गतिविधि 154, अनुपत्र सं० 102] आशय पत्र के जारी होने के बाद, औद्योगिक एकक उत्पादन शुरू करने में सामान्यतः दो से तीन वर्ष लगे हैं। केन्द्र द्वारा इन एककों के बंद होने से संबंधित सूचना नहीं रखी जाती है।

**Production of Cement by Cement Corporation of India**

2105. SHRI SUKOMAL SEN: Will the Minister of INDUSTRY be pleased to state:

(a) what are the details of production of cement by the Cement Corporation of India during the years 1988-89 and 1989-90;

(b) what steps Government are taking to meet the increasing demand of cement and also to control its price;

(c) whether Government propose to set up more "cement factories under the C.C.I, especially in the runil areas, and what are their future expansion programmes; and

(d) if the answer to part (c) above be in the negative, what are the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The production of cement by Cement Corporation of India (CCI) during 1988-89 and 1989-90 was 24.77 lakh tonnes and 27.67 lakh tonnes respectively.

(b) The installed capacity of cement in the organised sector is about 60 million tonnes per annum. This is considered adequate to meet the existing demand in the country. In order to augment availability of cement for meeting the projected increase in the demand, creation of additional capacity is encouraged. An additional capacity of 36.99 million tonnes has already been approved for implementation in the organised sector. The following steps have been taken to bring down the prices of cement:-

(i) Major cement producers have agreed to roll back their ex-stockists prices to the level of 31st March, 1990.

(ii) State Governments Union Territories have been advised to ensure that the prices of cement are maintained at the level and that